Thirty one posts of Hawaldar to be diverted to GST Council Secretariat against posts of MTS (GP 1800) are shown in Sanctioned Strength of DGPM.

Eight posts of Tax Assistant to be diverted to GST Council Secretariat against posts of DEO (GP 2400) are shown in Sanctioned Strength of DGPM.

Eight posts of Steno I to be diverted to GST Council Secretariat against posts of Steno Grade II (GP4200) are shown in Sanctioned Strength of DGPM.

Two posts of PS to be diverted to GST Council Secretariat against posts of Personal Assistant are shown in the Sanctioned strength of DGPM.

Eight posts of Superintendent to be diverted to GST Council Secretariat against posts of Section officer are shown in the Sanctioned strength of DGPM.

Eight posts of ADC/JC to be diverted to GST Council Secretariat against posts of Director are shown in the Sanctioned strength of DGPM.

One post of Commissioner (Single Window), one post of ADC/JC and two posts of DC/AC attached to Commissioner (Single Window) are included in the Sanctioned Strength of DGPM. One post of Commissioner grade working as JS(RA) as and when returned will be posted as ADG Zonal unit Kolkata of DGGST and the Sanctioned strength of Commr/ADG in DG GST will be upwardly revised to 1.

One post of Chief Commissioner and two posts of Commissioner to be diverted to GST Council Secretariat and one post of Principal Commissioner to be diverted to ASRA are shown in the Sanctioned Strength of DGPM.

Out of the posts shown against the sanctioned strength of DGPM, the following officers will work in CBEC (to be renamed as CBIC):

- 19 CBIC
- 21 DIC
- 20 DG ARM
- 19 CRCL
- 18 DGTS
- 17 SET. COMN.
- 16 CBN/CCF
- 15 DG(VAL)
- 14 DG GST
- 13 DG(SYS & D.M.)
- 12 NACIN
- 11 DTE. LEGAL AFFRS.
- 10 DGHRD
- 9 CC(AR),CESTAT
- 8 DG(AUDIT)
- 7 DG(EP)
- 6 DG(SG)
- 5 DGPM
- 4 DG(VIG)
- 3 Dte. Of LOGISTICS
- 2 DGGSTI
- 1 DGRI

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